

श्री द्वा० ना० तिवारी : हम ने उस पर भी ओवजेक्शन किया था ।

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS, AND SHIPPING AND
TRANSPORT (SHRI RAJU RAMAIAH):
Is it the amendment as moved by Shri
Madhu Limaye ? When did you put it to
the vote ?

MR. CHAIRMAN : I put it to the vote,
और वह केरी आउट हो गया था ।

श्री द्वा० ना० तिवारी : हमने उस पर भी
ओवजेक्शन किया था । मान लीजिये यह पास
नहीं होता तो क्या होगा ।

SHRI RANDHIR SINGH (Rohtak) :
We don't want Division on this.

MR. CHAIRMAN : I will read it.
The question is :

"That this House do agree with the
Sixty-seventh Report of the Committee
on Private Members' Bills and Resolu-
tions presented to the House on the 10th
November, 1970, subject to the modifi-
cation that the question of re-classifica-
tion of the Bihar Legislative Council
(Abolition) Bill, 1970, Shri Bhogendra
Jha, be referred back to the Committee."

The motion was adopted.

15.55 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of article 16)

श्री प्रकाशवीर शास्त्री (हापुड़) : सभा-
पति जी, मैं प्रस्ताव करता हूँ कि भारत के
संविधान का और संशोधन करने वाले विधेयक
को पेश करने की अनुमति दी जाए ।

MR. CHAIRMAN : The question is :

"That leave be granted to introduce
a Bill further to amend the Constitution
of India."

The motion was adopted.

श्री प्रकाशवीर शास्त्री : मैं विधेयक को
प्रस्तुत करता हूँ ।

CONSTITUTION (AMENDMENT) BILL*

(Amendment of the Seventh Schedule)

श्री श्रीम प्रकाश त्यागी (मुरादाबाद) :
सभापति महोदय, मैं प्रस्ताव करता हूँ कि
भारत के संविधान का और संशोधन करने
वाले विधेयक को पेश करने की अनुमति दी
जाए ।

MR CHAIRMAN : The question is :

"That leave be granted to introduce
a Bill further to amend the Constitution
of India."

The motion was adopted.

श्री श्रीम प्रकाश त्यागी : मैं विधेयक
प्रस्तुत करता हूँ ।

CONSTITUTION (AMENDMENT) BILL*

(Amendment of article 74)

श्री प्रकाशवीर शास्त्री (हापुड़) : मैं
प्रस्ताव करता हूँ कि भारत के संविधान का
और संशोधन करने वाले विधेयक को पेश करने
वाले विधेयक को पेश करने की अनुमति दी
जाये ।

MR CHAIRMAN : The question is :

"That leave be granted to introduce a
Bill further to amend the Constitution
of India."

The motion was adopted.

श्री प्रकाशवीर शास्त्री : मैं विधेयक
प्रस्तुत करता हूँ ।